

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.1454/2023 - C.1.

Dt. 01 -09-2023

NOTIFICATION No. 04/2023. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

Sri A.Venugopal, paper promotee from the Unit of the District Judge, Mahabubabad is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Kothagudem (vice Smt. V.Shailaja reverted to the post of Senior Superintendent and repatriated to her parent Unit Mahabubabad)

Sri K.Harinarayana Reddy, paper promotee from the Unit of the District Judge, Bhadadri Kothagudem, is transferred and posted as Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Khammam (Post kept Vacant).

Sri. M.Umeshwar Rao, paper promotee from the Unit of the District Judge, Mancherial, transferred and posted as Chief Administrative Officer, V Addl. District & Sessions Court, Bodhan (post kept vacant)

- i) Sri A.Venugopal, Sri K. Harinarayana Reddy and Sri M.Umeshwara Rao, shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judges, Mahabubabad, Bhadadri Kothagudem and Mancherial are hereby directed to relieve the individuals forthwith

on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.



REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Mahabubabad, Bhadadri Kothagudem, Mancherial, Khammam and Nizamabad.
3. The I Addl. District & Sessions Judge, Kothagudem.
4. The Judge, Family Court- cum - IV Addl. District & Sessions Court, Khammam.
5. The V Addl. District & Sessions Judge, Bodhan.
6. The District Treasury Officer, Mahabubabad, Bhadadri Kothagudem, Mancherial, Khammam and Nizamabad.
7. The Sub Treasury Officer, Bodhan.

Spare...1 Stock...1.

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